

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KULLU H.P. - 175 101.

No.D&SJ/KLU/E/(196)/GSICC/2014-  
Dated Kullu, the 21<sup>st</sup> January, 2015

To

The Worthy Registrar General,  
Hon'ble High Court of Himachal Pradesh,  
Shimla - 171 001.

**Subject:-** "The Gender Sensitization & Sexual Harassment of Women at the High Court & Subordinate Courts of Himachal Pradesh (Prevention, Prohibition and Redressal) Regulations, 2013" - Annual reports thereof.

Sir,

"Jai Hind"

I have the honour to submit that under Rule 7 (2) (iii) of "The Gender Sensitization & Sexual Harassment of Women at the High Court & Subordinate Courts of Himachal Pradesh (Prevention, Prohibition and Redressal) Regulations, 2013" the Annual Reports for the calendar year 2014 (copies enclosed), have been received from the "District Court Gender Sensitization & Internal Complaints Committee, Kullu" and the "Subordinate Court Gender Sensitization & Internal Complaints Committee, Manali" which have been made public by displaying the copies of same on the Notice Boards of all the Courts and Bar Rooms besides uploading the same on the website of this Division, for wide publicity.

This is for your kind information please.

Enc:- As above.

Yours faithfully,

  
(Virender Sharma)  
District and Sessions Judge  
Kullu, H.P. 

Endst. No.D&SJ/KLU/E/(196)/GSICC/2014- 867 Dated:- 21.01.2015  
Copy alongwith enclosures forwarded for information and necessary action to:-

1. All the Judicial Officer, of this Division, with request to display the copies of the enclosed reports, on their respective notice boards for wide publicity.
2. The Presidents, Bar Associations, Kullu/ Manali, with request to display the copies of the enclosed reports, on their respective notice boards for wide publicity.
3. The System Office, of this office, with request to upload the enclosed reports on the website of this Division, for wide publicity.
4. Notice Board of this office.


  
District and Sessions Judge  
Kullu, H.P. 


**ANNUAL REPORT OF THE DISTRICT COURT GENDER  
SENSITIZATION AND INTERNAL COMPLAINTS COMMITTEE, KULLU.**

Pursuant to office order dated 30<sup>th</sup> of October, 2014, of the District and Sessions Judge, Kullu, HP, **the District Court Gender Sensitization & Internal Complaints Committee, Kullu**, has been constituted to discharge its functions as detailed in para 7 of Chapter-II of the "Gender Sensitization and Sexual Harassment of Women at the High Court and Subordinate Courts of Himachal Pradesh, (Prevention, Prohibition and Redressal) Regulations, 2013.

The GSICC has organized seminar in the District Court Complex to inculcate awareness among the working women with regard to gender sensitization in working environment and protection against sexual harassment of women at the subordinate Courts. However, ever since the constitution of the GSICC i.e. on and after 30<sup>th</sup> of October, 2014 till 31<sup>st</sup> of December, no complaint of any kind, has been received in this Committee. .

Let this report be submitted to the learned District Judge, Kullu for information.

  
(Parveen Chauhan)  
**Member Secretary GSICC**  
(Civil Judge (Sr.Divn)-cum-CJM  
Kullu,HP.)


  
(P.S. Kanwar)  
**Chairman, GSICC**  
( Addl. District and Sessions Judge  
Kullu,HP.)

**ANNUAL REPORT OF THE SUBORDINATE COURT GENDER SENSITIZATION  
AND INTERNAL COMPLAINTS COMMITTEE, SUB DIVISION, MANALI, H.P.**

Pursuant to letter No.D&SJ/KLU/E(196)GSICC/2014-12403, dated 9<sup>th</sup> December, 2014, of the Id. District and Sessions Judge, Kullu, the Subordinate Court Gender Sensitization and Internal Complaints Committee(GSICC) for Sub Division at Manali, has been constituted to discharge its functions as detailed in para 7 of Chapter-II of the " Gender Sensitization and Sexual Harassment of Women at the High Court and Subordinate Courts of Himachal Pradesh (Prevention, Prohibitory and Redressal)Regulations,2013.

The GSICC has organized seminar in the Judicial Court Complex at Manali to inculcate awareness among the working women with regard to gender sensitization in working environment and protection against the sexual harassment of women at the subordinate Courts. However, during the year 2014 no complaint of any kind, has been received in this Committee.

Let this report be submitted to the learned District and Sessions Judge, Kullu for kind information.

  
(Sita Ram)  
Member Secretary GSICC,  
Superintendent Gr.II  
to JMIC,Manali, H.P.

  
(Sandeep Singh Sihag)  
Chairman, GSICC  
Civil Judge(Jr.Divn.)  
-cum-JMIC,Manali,H.P.